

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2062
ANSWERED ON:04.12.2014
SHARING OF POWER AMONGST STATES
Choudhary Col. (Retd) Sona Ram;Singh Shri Dushyant

Will the Minister of POWER be pleased to state:

- (a) the details of agreements signed between the Union Government and the State Governments of Punjab, Haryana and Rajasthan on the sharing of power generated through hydro power projects in Punjab;
- (b) whether any background paper in this regard has been prepared and if so, the details thereof;
- (c) whether any dispute has arisen amongst States over sharing of power and if so, the details thereof; and
- (d) the steps taken/being taken/ proposed to be taken by the Union Government to resolve the issue?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) to (d): An agreement was reached between the States of Punjab, Haryana and Rajasthan and Government of India on 10.05.1984 wherein it was agreed that in view of the claims raised by Haryana and Rajasthan for sharing of power in Anandpur Sahib Hydel Project, Mukerian Hydel Project, Thein Dam project, UBDC Stage-II and Shahpur Kandi hydel Scheme, the Government of India shall refer the matter to the Hon`ble Supreme Court for its opinion. The opinion of the Hon`ble Supreme Court was to be sought on whether the States of Rajasthan and Haryana are entitled to a share in the power generated from these hydel schemes and in case they are, what would be the share of each State.

However, subsequently in the discussions held between the Chief Ministers of Punjab, Haryana and Rajasthan on 29-30 July,1992 and 6th August,1992, a consensus was reached not to refer the matter to the Hon`ble Supreme Court. It was also decided that the States would come to a reasonable agreement through mutual consultations. In order to resolve the issue amicably, a number of formal and informal discussions have taken place. However, no consensus has emerged so far due to the divergent views of the stakeholder States.